

OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). The details of the approved outlays in the Annual

Plans 1989-90 and 1990-91 in respect of Uttar Pradesh State relating to major anti-poverty programmes are given below in the Statement.

### STATEMENT

Comparative Figures of Approved Outlays in the Annual Plans 1989-90 and 1990-91 in respect of Uttar Pradesh State relating to major anti-poverty Programmes.

(Rs. lakhs)

S. No.	Name of the Programme/Scheme	Approved Outlay	
		1989-90	1990-91
1	2	3	
1.	Integrated Rural Development Programme (IRDP) and Allied Programmes	7805	8118
2.	Drought Prone Area Programme (DPAP)	693	693
3.	Jawahar Rozgar Yojana (JRY)	10341.23	11275
4.	Land Reforms	3000	3610

[English]

#### Release of Reserved Forest Land for a Hotel in Daman

1875. SHRI B. RAJA RAVI VARMA:  
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a CBI enquiry has been ordered into a deal made by a group of hotels involving the leasing of 3.5 hectares of Government land in Daman;

(b) if so, whether part of the leased land was reserved forest land and it was leased by the Administrator of Daman and Diu without seeking the approval of the Union Gov-

ernment as required under the Forest (Conservation) Act, 1980; and

(c) if so, the facts of the case and the corrective action taken or proposed in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) to (c). An area measuring 3.55 hectares in Survey Nos. 70 and 71 in Jampore Village, Moti Daman and notified under Section 4 of Indian Forest Act, was leased by Collector, Daman on 10.6.1988 to a Group of Hoteliers without seeking prior approval of Central Government as required under Forest (Conservation) Act, 1980. The Central Bureau of Investigation has been

asked to investigate all aspects of the case. Daman and Diu Administration has moved for cancellation of the above mentioned lease.

[*Translation*]

### **Investment in Public Sector Undertakings of Rajasthan**

1876. SHRI GIRDHARILAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the percentage of investment made in various Public Sector Undertakings in Rajasthan out of the total investment made in various Public Sector Undertakings in the country;

(b) whether the infrastructural facilities in Rajasthan are inadequate for making investment in Public Sector Undertakings;

(c) whether Central investment is likely to be doubled in Rajasthan during the Eighth Five Year Plan;

(d) if so the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Investment in terms of gross block was 1.45% in the Central Public Sector Enterprises in the State of Rajasthan as on 31.3.1989.

(b) Adequacy or otherwise of infrastructural facilities in any location is taken into account while deciding investments in individual Projects. This will depend on requirements in each case.

(c) to (e). Eighth Five Year Plan is yet to be finalised.

[*English*]

### **Suggestions for Eighth Plan**

1877. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether the National Development Council which met in June, 1990 has approved the approach paper of the Eighth Plan prepared by the Planning Commission;

(b) whether it was suggested in the National Development Council meeting that there should be more Central investment in backward States like Kerala during the Eighth Plan; if so, the reaction of Government thereto;

(c) the details of the per capita plan outlay for different States in the previous plans and the States whose per capita plan outlay was below the national average in the previous plans; and

(d) whether Government while formulating the Eighth Plan propose to give special weightage to the allotment of Central assistance to such states whose per capita plan outlay has always been below the national average?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) Yes, Sir. Government is in favour of flow of more funds to backward areas/States of the country.

(c) A statement indicating Approved Plan Outlays/Expenditure and Per Capita Plan